

- (i) Finalization & implementation of Long Term Development Plans (LTDPs) for various sports disciplines in consultation with the concerned National Sports Federations, former international sportspersons and sports/scientists experts.
- (ii) Provision of equipment and scientific support to sportspersons.
- (iii) Intensive coaching of the players by Indian and foreign coaches in coaching camps.
- (iv) Intensive training abroad to the teams as well Indian Coaches.
- (v) Financial assistance to concerned Federations for participation of sportspersons in international tournaments.
- (vi) Scholarships to outstanding boys and girls are provided for nutritious diet, sports equipment support and to pursue sports as a career. Scholarships are also given for research in sports.
- (vii) Assistance for purchase of equipment, scientific support and training and participation within the country and abroad is proved under the 'Scheme relating to Talent Search and Training' and the 'National Sports Development Fund'.
- (viii) Launching of Champion Promotion Initiative to encourage, motivate and support young talents.

Financial assistance for National Games in Jharkhand

†2036. SHRI AJAY MAROO: Will the PRIME MINISTER be pleased to state:

- (a) the details of National Games to be held in the year 2007 in Jharkhand;
- (b) the policy of Government for providing financial assistance for organizing such games; and
- (c) whether Government have received any proposal from the State Government for financial assistance, if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) The National Games are allotted by

†Original notice of the question was received in Hindi.

Indian Olympic Association to a State Olympic Association in consultation with the concerned State Government. The State Government of Jharkhand has informed that they have been allotted National Games to be held in 2007.

(b) Government had been supplementing the efforts of State Government for creation of sports infrastructure under the Scheme of Creation of Sports Infrastructure. This Scheme has since been transferred to State Governments *w.e.f.* 1.4.2005. Again, Government, in relaxation of its approved funding pattern has been providing funds to State Governments for organizing National Games and for purchase of equipments for the same.

(c) The State Government has requested Planning Commission for Additional Central Assistance (ACA) of Rs. 100 crores for National Games, in addition to ACA of Rs. 32 crores already provided during the current year.

Financial assistance to Tamil Nadu

2037. SHRI N.R. GOVINDARAJAR: Will the PRIME MINISTER be pleased to state:

(a) whether Government are providing financial assistance to various institutions engaged in promotion of sports in the country;

(b) if so, the details thereof particularly in Tamil Nadu during the last three years; and

(c) the details of modalities of utilization of funds by these institutions?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) and (b) The Government of India provides financial assistance to sports institutions such as recognized National sports Federations (NSFs), Sports Authority of India (SAI), Lakshmi Bai National Institute of Physical Education (LNPE), Gwalior under different schemes of this Ministry. The assistance was also provided to Association of Indian Universities (AIU) for their programmes under the scheme of 'Grants for promotion of sports in Universities & Colleges till 31-3-2005. This scheme has been transferred to state sector *w.e.f.* 1-4-2005. All the Institutions mentioned above, work on All India basis. The details of